

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

CA No. 563/2019, 76/2020
In
CP(IB) No. 340/Chd/Pb/2018
(Admitted)

IN THE MATTER OF:

Punjab Basmati Rice Ltd.

...

Applicant

Under Section: 10, 60(5), 66(1), IBC 2016

Order delivered on 22.04.2024

CORAM:

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Applicant- : Mr. Dharam Paul Garg, Advocate.
Liquidator

For the Respondent : Ms. Jyoti Sareen with Mr. Kirat Kaur,
No. 1 in CA No. Advocates.
563/2019, CA No.
76/2020

ORDER

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 08.05.2024.

Sd/-

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)